

## Sixteenth Loksabha

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Title: Regarding renaming of Bombay High Court -laid.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): It is requested that Bombay High Court should be named as Mumbai High Court. In fact, the State Government of Maharashtra had conveyed "no objection" for the same to Department of Law and Justice, Government of India, on 17/1/2005. In this connection, the State Government of Maharashtra had also sent a reminder letter on 1/11/2017. I request the Government of India and the Ministry of Law and Justice to convey its approval to name it as Mumbai High Court.